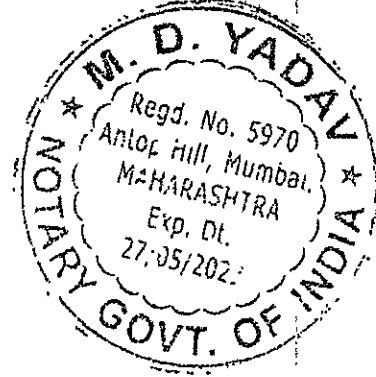


FORM C
SUBMISSION OF CLAIM BY FINANCIAL CREDITORS
(Under Regulation 3 of the Insolvency and Bankruptcy Board of India (Insolvency
Resolution Process for Corporate Persons) Regulations, 2016)

[Date 13.10.2022]

From
[Punjab National Bank, Circle SASTRA Mumbai Western, Aman Chamber, 2nd Floor
,Prabha Devi, Mumbai-400025]

To
The Interim Resolution Professional / Resolution Professional,
Mr Debi Prasanna Sarangi,
Office No. 125A, Bhoomi Mall,
Sector-15, CBD Belapur,
Navi Mumbai, Maharastra-400614
Email ID : debi.sarangi@judilegalcombine.com



Subject: Submission of claim and proof of claim.

Madam/Sir,

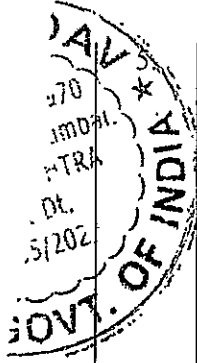
Punjab National Bank, hereby submits this claim in respect of the corporate insolvency resolution process of M/s Rushabh Civil Contractors Pvt Ltd. The details for the same are set out below:

Relevant Particulars		
(1)	(2)	(3)
1.	Name of the financial creditor	Punjab National Bank
2.	Identification number of the financial creditor (If an incorporated body, provide identification number and proof of incorporation. If a partnership or individual provide identification records* of all the partners or the individual)	PAN- AAACP0165G
3.	Address and email address of the financial creditor for correspondence	Punjab National Bank, Circle Sastra Mumbai Western, Aman Chamber, 2 nd Floor, Prabhadevi, Mumbai- 400025. E-mail: cs4444@pnb.co.in
4.	Details of claim, if it is made against corporate debtor as principal borrower: (i) Amount of claim (ii) Amount of claim covered by security interest, if any (Please provide details of security interest, the value of the security, and the date it was given) (iii) Amount of claim covered by guarantee, if any (Please provide details of guarantee held, the value of the guarantee, and the date it was given) (iv) Name and address of the guarantor(s)	TOTAL CLAIM: Rs. 1,12,87,986.91 SECURITY DETAILS AS PER ANNEXURE I DETAILS OF GUARANTORS AS PER ANNEXURE I

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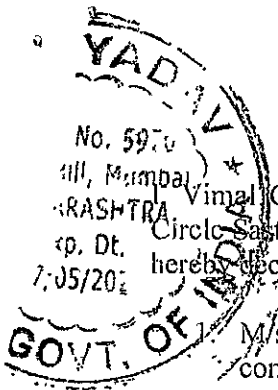
कृते पंजाब नेशनल बैंक
For Punjab National Bank
SASTRA - Mumbai Western
सस्त्र - मुंबई वेस्टर्न

सहायक महाप्रबंधक /Asst Gen Manager



	<p>Details of claim, if it is made against corporate debtor as guarantor:</p> <p>(i) Amount of claim</p> <p>(ii) Amount of claim covered by security interest, if any (Please provide details of security interest, the value of the security, and the date it was given)</p> <p>(iii) Amount of claim covered by guarantee, if any (Please provide details of guarantee held, the value of the guarantee, and the date it was given)</p> <p>(iv) Name and address of the principal borrower</p>	NA
6.	<p>Details of claim, if it is made in respect of financial debt covered under clauses (h) and (i) of sub-section (8) of section 5 of the Code, extended by the creditor:</p> <p>(i) Amount of claim</p> <p>(ii) Name and address of the beneficiary</p>	<p>Rs.1,12,87,986.91</p> <p>Punjab National Bank, Circle Sastra Mumbai Western, Aman Chamber, 2nd Floor, Prabhadevi, Mumbai- 400025.</p>
7.	Details of how and when debt incurred	Sanction Letters dated 17.03.2017 and various Loaning documents executed by the borrowers & Guarantors.
8.	Details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim	NIL
9.	Details of the bank account to which the amount of the claim or any part thereof can be transferred pursuant to a resolution plan	<p>0062002100143380</p> <p>A/c Name: IMPREST A/C OF ARMB</p> <p>Bank Name: Punjab National Bank</p> <p>Branch Name: BANDRA KURLA COMPLEX, MUMBAI.</p>
<p>(Signature of financial creditor or person authorised to act on its behalf) [Please enclose the authority if this is being submitted on behalf of the financial creditor]</p>		
Name in BLOCK LETTERS : VIMAL GUPTA		
Position with or in relation to creditor. : ASSISTANT GENERAL MANAGER		
Address of person signing : Circle Sastra Mumbai Western, Aman Chamber, 2nd Floor, Prabha Devi, Mumbai-400025		

DECLARATION



Vimal Gupta, Assistant General Manager Punjab National Bank having office Address Circle Sastra Mumbai Western, Aman Chamber, 2nd Floor ,Prabha Devi, Mumbai-40002, do hereby declare and state as follows: -

- M/s Rushabh Civil Contractors Pvt Ltd, the corporate debtor was, at the insolvency commencement date, being the 27th day of June 2022, actually indebted to me for a sum of Rs. 1,12,87,989.91 (Rs. One Crore Twelve Lakh Eighty Seven Thousands Nine Hundred Eighty Nine and Ninety One Paisa Only)
2. In respect of my claim of the said sum or any part thereof, I have relied on the documents specified below:
a) Sanction Letters dated 17.03.2017.
b) Copy of Agreement of Term Loan dated 18.03.2017.
c) Copy of Agreements of Guarantee dated 18.03.2017.
3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
4. In respect of the said sum or any part thereof, neither I, nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:
[Please state details of any mutual credit, mutual debts, or other mutual dealings between the corporate debtor and the creditor which may be set-off against the claim].
5. I undertake to update my claim as and when the claim is satisfied, partly or fully, from any source in any manner, after the insolvency commencement date.
6. I am / I am not a related party of the corporate debtor, as defined under section 5 (24) of the Code.
7. I am eligible to join committee of creditors by virtue of proviso to section 21 (2) of the Code even though I am a related party of the corporate debtor.

Date: Mumbai

Place: 13.10.2022

कृते पंजाब नेशनल बैंक For Punjab National Bank SASTRA - Mumbai Western सस्त्र - मुंबई वेस्टर्न

(Signature of the claimant)

सहायक महाप्रबंधक /Asst Gen Manager

VERIFICATION

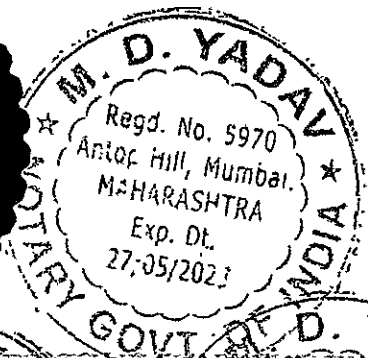
I, Vimal Gupta the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

Verified at Mumbai on this 13th day of October, 2022

कृते पंजाब नेशनल बैंक For Punjab National Bank SASTRA - Mumbai Western सस्त्र - मुंबई वेस्टर्न

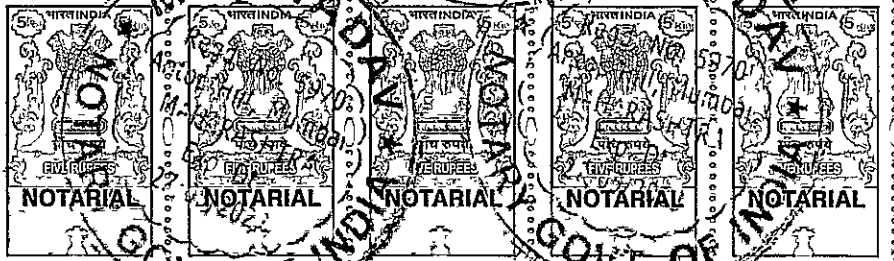
(Signature of claimant)

सहायक महाप्रबंधक /Asst Gen Manager



BEFORE ME

MOHANLAL D. YADAV B.Com, LL.B. Regd No 5970 NOTARY GOVT. OF INDIA Rest Shanti Nagar, S P. Road, Anton Hill Mumbai 400 037



Security Details:

1. Equitable Mortgage on property situated at Shop no L-101, L-102 on lower ground floor of the Building Known as "Prime Mall" in Irla Co-op Housing Society Limited at Irla, Vile Parle (West), Mumbai-400056.

Guarantor's Details:

1. Personal Guarantee of MR. Praful Nanji Satra, Mr. Vishal A Shah & MR. Kalpesh Jobalia.

कृते पंजाब नेशनल बैंक
For Punjab National Bank
SASTRA - Mumbai Western
सस्त्र - मुंबई वेस्टर्न

सहायक महाप्रबंधक /Asst Gen Manager